

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:640
ANSWERED ON:26.02.2015
FUNDS FOR DEVELOPMENT OF VILLAGES
Hemamalini Smt.

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the funds provided to Panchayats for the development of villages in various States and Union Territories including Uttar Pradesh particularly in Mathura district during each of the last three years and the current year State/ UT-wise;
- (b) whether the Union Government proposes to set up a separate fund for the empowerment of Panchayats;
- (c) if so, the details thereof; and
- (d) the progress made in this regard so far?

Answer

MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI NIHAL CHAND)

- (a) MoPR has been implementing two schemes namely. Backward Region Grant Fund (BRGF) and Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), to strengthen the Panchayati Raj System across the country. Under the scheme of Backward Region Grant Fund (BRGF) funds are provided to the States for 272 identified Districts. Mathura is not included in these Districts. Under Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) financial assistance is provided to the States/ UTs as a whole for strengthening Panchayati Raj System. Details of the financial assistance released to States including Uttar Pradesh in respect of the scheme of BRGF are given in Annex-I and those in respect of the scheme of RGPSA are given in Annex-II.
- (b) There is no proposal to set up a separate fund for empowerment of Panchayats.
- (c) & (d) Does not arise in view of reply given to part (b) above.